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**To:** [traicable@yahoo.co.in](mailto:traicable@yahoo.co.in)

**Sent:** Tuesday, 3 September 2013 5:05 PM

**Subject:** Comment on Distribution of TV Channels from Broadcasters to Platform Operators

Dated – 03 Sept. 2013

To,  
Sh. Wasi Ahmed  
Advisor, (B&CS)  
Telecom Regulatory Authority of India (TRAI)  
Mahanagar Doorsanchar Bhawan, J.N. Marg,  
New Delhi – 110002

Sub: Distribution of TV Channels from Broadcasters to Platform Operators

Sir,

My submission is given below:

1. I like to congratulate you on this consultation paper.
2. Price of the pay channels is published on the website of the broadcaster and as well as TRAI website..
3. Pay channels rates will be offered by the broadcasters only on a-la-carte basis and all rates are available on TRAI website.
4. Stop monopoly by MSOs with Cable Operators.
5. MSOs are not verifying CAF form. They are randomly filling the forms without taking consent from consumers.
6. CAF Form must should be filled by consumers
7. The authorised channel aggregator of a broadcaster have no interest with respect to any other player in the supply chain or in the industry like MSO, LCO, DTH service provider etc.
8. TRAI, all MSO should declare FTA bouquet rate Rs 100, MSO not declared FTA package on their site.

Thanking you.

Your's Sincerely.

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